

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.835
TO BE ANSWERED ON 11TH FEBRUARY, 2025

BENEFICIARIES UNDER PM GARIB KALYAN ANNA YOJANA

835 **SHRI SATNAM SINGH SANDHU:**

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a) the details on the number of beneficiaries in the country under the PM Garib Kalyan Anna Yojana, State-wise, specially in Punjab;
- (b) the details on the amount of expenditure on the scheme till date since its launch in the country;
- (c) the details of steps taken by the Ministry to ensure the quality of food grains distributed through the PDS; and
- (d) the details of initiatives to improve storage and reduce wastage of food grains in Government warehouses, if any?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

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- (a): A statement indicating the State/UT (including Punjab) wise number of beneficiaries covered under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) is at **Annexure-I**.
 - (b): The financial year wise details of funds released under the scheme is at **Annexure-II**.
 - (c) & (d): Only good quality foodgrains free from insect infestation and conforming to food safety standards are issued through the TPDS under the PMGKAY.

The steps taken by the Government to ensure quality and standardization in storage are at **Annexure-III**.

ANNEXURE-I

ANNEXURE REFERRED TO IN PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 835 TO BE ANSWERED ON 11.02.2025 REGARDING "BENEFICIARIES UNDER PM GARIB KALYAN ANNA YOJANA".

State/UT-wise accepted number of persons and present beneficiaries coverage under the PMGKAY

(In lakh)

Sl. No.	States/ UTs	Accepted No. of persons under NFSA (in lakh)	No of beneficiaries presently covered	% of accepted persons
1	Andhra Pradesh	268.23	268.22	100.00%
2	Arunachal Pradesh	8.71	8.40	96.53%
3	Assam	251.90	247.98	98.45%
4	Bihar	871.16	871.16	100.00%
5	Chhattisgarh	200.77	200.77	100.00%
6	Delhi	72.78	72.78	100.00%
7	Goa	5.32	5.32	100.00%
8	Gujarat	382.85	365.84	95.56%
9	Haryana	126.49	126.49	100.00%
10	Himachal Pradesh	36.82	29.88	81.17%
11	Jharkhand	264.25	264.19	99.98%
12	Karnataka	401.93	401.93	100.00%
13	Kerala	154.80	154.80	100.00%
14	Madhya Pradesh	546.42	534.79	97.87%
15	Maharashtra	700.17	700.17	100.00%
16	Manipur	25.06	20.87	83.30%

17	Meghalaya	21.46	21.46	100.00%
18	Mizoram	7.06	7.05	99.83%
19	Nagaland	14.79	14.05	94.99%
20	Odisha	326.21	325.17	99.68%
21	Punjab	141.45	141.45	100.00%
22	Rajasthan	446.62	440.01	98.52%
23	Sikkim	4.07	3.81	93.78%
24	Tamil Nadu	364.69	364.12	99.84%
25	Telangana	191.70	191.70	100.00%
26	Tripura	25.02	24.43	97.65%
27	Uttar Pradesh	1520.59	1498.70	98.56%
28	Uttarakhand	61.94	61.94	100.00%
29	West Bengal	601.84	601.84	100.00%
30	A&N	0.63	0.61	96.21%
31	DNH&DD	3.56	2.69	75.60%
32	Lakshadweep	0.22	0.22	99.72%
33	Chandigarh (DBT)	4.96	2.99	60.29%
34	Puducherry (DBT)	6.34	6.34	99.92%
35	J&K	72.69	72.41	99.61%
36	Ladakh	1.44	1.44	99.99%
Total		8134.91	8056.02	99.03%

ANNEXURE-II

ANNEXURE REFERRED TO IN PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 835 TO BE ANSWERED ON 11.02.2025 REGARDING "BENEFICIARIES UNDER PM GARIB KALYAN ANNA YOJANA".

Funds released under the Centrally Sponsored Scheme (CSS) "Assistance to State Agencies for intra-State movement of foodgrains and FPS dealers' margin under NFSA"

Financial Year	Actual Expenditure (In crore)
2020-21	6482.54
2021-22	6000.00
2022-23	8572.03
2023-24	8704.46
2024-25*	5627.17

*-Till December 2024

Details of food subsidy released to Food Corporation of India and the Decentralized Procurement States

(Fig. in Crore)

	FCI	DCP States	Total
Phase-I to Phase-VII from April 2020 to December 2022	2,46,629.34	61,436.68	3,08,066.02
From January 2023 to March 2023*	82224.9	22282.5	104507.40
FY 2023-24	1,39,661.03	71,733.36	2,11,394.39
FY2024-25 (Till December 2024)	1,26,658.47	37,280.49	1,63,848.96

*From 01st January, 2023 onwards, Scheme i.e. Food Subsidy to FCI (Food Corporation of India) and DCP (Decentralized Procurement) States under NFSA have been subsumed under PMGKAY.

ANNEXURE-III

ANNEXURE REFERRED TO IN PART (c) & (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 835 TO BE ANSWERED ON 11.02.2025 REGARDING "BENEFICIARIES UNDER PM GARIB KALYAN ANNA YOJANA".

Steps taken by the Government to ensure quality and standardization in storage

- (a) Analysis of stock at the of receipt:** Careful examination of the stock is carried out at the time of receipt of the stock. The grade of the stock is assessed in order to determine the quality and storability. To facilitate proper analysis and grading of stock, all the warehouses have been provided with a fully equipped lab.
- (b) Timely repair and maintenance of the godowns:** In order to store stock on scientific line timely repair and maintenance of the godowns is ensured.
- (c) Maintaining cleanliness & proper hygiene in godowns:** Maintenance of hygienic conditions in and around the warehouses is the first step of spic and span. The godowns are kept clean & tidy and free from any harboring insect colonies, cobwebs, spiders and other pests. Vegetative growth in the warehouse premises is removed at periodical intervals & the premises is kept free from reptiles, bird nests, rat burrows etc.
- (d) Collection of Spillage:** The sweepings and spillages inside the godowns are collected on day-to-day basis. They are thoroughly cleaned and kept stack-wise in sound gunnies/palla bag. Such sweepings are released along with the mother stock.
- (e) Aeration:** Aeration is imparted in the godowns in order to reduce the grain temperature to attain a temperature which is unfavorable to the pest growth so as to achieve an innocuous level.
- (f) Prophylactic & curative treatments:** Timely prophylactic and curative treatments are carried out in order to protect the foodgrain from pest infestation. The godown premises, both inside & outside are treated with pesticides to free the premises from flying moths and crawling insects and mites.
- (g) Monitoring through Fortnightly Inspections and periodical inspections:** Periodical examination of stock is carried out to assess the health of the stock at least once in a fortnight. Timely corrective measures are also taken as per the condition of the stock.
- (h) Usage of door nets & Jaalidar gates:** Door nets or Jaalidar gates have been installed in the godowns to prohibit the entry of birds/animals in the godowns.
